

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


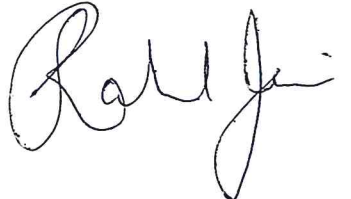
24

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 11.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/528/ (IB)/2017
NAME OF THE PETITIONER(S) : BASF INDIA LTD
NAME OF THE RESPONDENT(S) : MOSMETRO INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

| REPRESENTATION BY WHOM | | | |
|------------------------|------------|------------------------|---|
| 1) | S. SATISH | Counsel for Petitioner |  |
| | Rohit Jain | Counsel for Respondent |  |

ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for filing vakalat and counter. Counsel for petitioner furnished a copy of the petition to the counsel for respondent today. Time extended at request. Put up on 24.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

bc